

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 1 of 2014 & IA No. 5 of 2014

Dated : 22nd December, 2016

In the matter of:

Steel Authority of India Ltd.

... Appellant(s)

Versus

Damodar Valley Corporation & Ors.

...Respondent(s)

Counsel for the Appellant :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **06th January, 2017.**

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Court Master